

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 6920/2019

(Arising out of impugned final judgment and order dated 14-05-2018 in CRLA No. 1037/2015 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

ANIL KUMAR GUPTA

Respondent(s)

Date : 26-11-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.R. SHAH  
HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Petitioner(s) Ms. Sonia Mathur, Adv.  
Mr. Rajan Kumar Chourasia, Adv.  
Mr. Pranay Ranjan, Adv.  
Mr. Arvind Kumar Sharma, AOR

For Respondent(s) Mr. Rohit Amit Sthalekar, AOR

UPON hearing the counsel the Court made the following  
O R D E R

As a last chance, put up on 06.12.2021.

(NEETU SACHDEVA)  
COURT MASTER (SH)

(NISHA TRIPATHI)  
BRANCH OFFICER